

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.P. No. 48 /2017**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February, 2017, 10.30 A.M**

Name of the Company	Novoflex Cable Care Systems Ltd		
Under Section	<b>14(1)</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. **PATITA PARAN NISHWA, NOV** *fehlu*

*[Signature]*  
15/2/17

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice to the Central Government through the Regional Director, Eastern Region, Kolkata and the Registrar of Companies, West Bengal. The petitioner is also directed to comply with the requirements of Section 35 of the NCLT Rules for publication of notice. The petitioner is to file affidavit after service of notice and newspaper publication.

List the matter on 10/04/2017 for further order.

*[Signature]*  
(S. Vijayaraghavan)  
Member (T)

*[Signature]*  
(Vijai Pratap Singh)  
Member (J)